

*By E-Mail/Speed Post/Special Messenger*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/4841 IA**

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, The District & Sessions Judge  
Udalguri

Dated Guwahati, the October, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ(U) 3467 dated 30.09.2021

Sir,

With reference to the above, I am directed to inform you that Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri, has been allowed to defer the date of availing LTC w.e.f. 09.10.2021 to 17.10.2021 due to infection of her elder daughter, by Covid 19 virus, as prayed for.

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

**Memo No. NO. HC.VII-03/2020/4842-4845 IA. dated 5.10.2021**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri with reference to his letter No. CJ(U) 721 dated 30.09.2021 for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

*sd/-*

**REGISTRAR (VIGILANCE)**

*sd/-*